### GOVERNMENT OF INDIA MINISTRY OF COMMUNICATIONS DEPARTMENT OF POSTS

# ${\color{blue} LOK\ SABHA} \\ {\color{blue} UNSTARRED\ QUESTION\ NO.\ 550} \\ {\color{blue} TO\ BE\ ANSWERED\ ON\ 6^{TH}\ DECEMBER,\ 2023} \\ {\color{blue} }$

#### GST ON GANGAJAL SOLD FROM POST OFFICES

#### 550. SHRIMATI MALA ROY:

Will the Minister of COMMUNICATIONS be pleased to state:

- (a) whether GST is charged on Gangajal sold from post offices and if so, the details thereof;
- (b) the details of the tax that has been collected till date on this; and
- (c) the details of the notification on the basis of which this was done?

#### **ANSWER**

## MINISTER OF STATE FOR COMMUNICATIONS (SHRI DEVUSINH CHAUHAN)

(a) to (c) As on date GST is not being charged on sale/distribution of Gangajal through Post Offices. The Department of Posts follows the GST notifications on the subject as issued from time to time.

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